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Serial No. of Order	Date of Order	Order with Signature
		Or. No. 1 contd....
		<p>3. I am not inclined to admit the review application which would be a futile exercise in view of the order passed in the original application by which a direction has been given to follow the required procedure and make a selection afresh in which case there is a possibility of the review petitioner being appointed.</p>
		<p><u>Hon'ble V.C.</u> Sd. N. Sengupta Member (Judicial)</p>
		<p>I agree with the Hon'ble Member.</p>
		<p><u>Sd. B.R. Patel</u> 12.10.90.</p>
2	15.10.90	<p>In view of the circumstances ^{reasons} mentioned above, the review application is not admitted.</p> <p><u>Vice-Chairman</u> Member (Judicial)</p>